

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2016
APPEAL NO. 247 OF 2016
AND
APPEAL NO. 248 OF 2016**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Southern Power Distribution Co. of Andhra Pradesh Ltd. ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Balakrishnana for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R.2

ORDER

List these matters for hearing on **12.07.2017**. Tag to Appeal No.238 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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